

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

OA no. 327 of 2025

In the Matter of

Public Action Committee

..... Applicant

Versus

State of Punjab & Ors.

..... Respondents

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MR. UDIT MALIK
 ADVOCATES FOR RESOPENDENT ,1 TO 3 & 5
 PH: 9811981128
 EMAIL: OFFICE@UDIT.GMAIL.COM
 OFFICE: B - 33, LGF, JANGPURA EXTENSION
 NEW DELHI - 110014

Date: 7/01/2026

Place: Ludhiana


 (Amarjeet Singh Bains, PCS)
 Additional Deputy Commissioner,
 Ludhiana
 (Nodal Officer)

REPORT OF THE JOINT COMMITTEE

(Constituted by the Hon'ble National Green Tribunal vide order dated 09.07.2025 passed in Original Application No. 327 of 2025 Public Action Committee V/s State of Punjab & Ors.)

Background of the case

Applicants Mr. Kapil Dev & Mr. Kuldeep Singh Khaira have raised the grievance against ongoing construction of RCC retaining wall after filling earth along the bank, affecting the flow of Buddha Dariya (Buddha Nallah) which is a natural water stream.

Applicant has also raised the grievance against ongoing construction of road by side of Buddha Nallah by respondent-Municipal Corporation, Ludhiana.

Applicant alleges that offending construction will reduce the width of Buddha Nallah from 58 feet to 35 feet by about 40 %. It is also the plea of the applicant that respondents were required to remove the encroachment from Buddha Nallah but instead of doing so they are raising construction on Buddha Nallah and affecting its flow.

The application filed by the applicants has been treated as original application no. 327 of 2025 titled as " Public Action Committee V/s State of Punjab & Ors."

Order passed by the Hon'ble National Green Tribunal (Dated 09.07.2025)

After consideration of the matter, the Hon'ble National Green Tribunal was pleased to pass an order dated 09.07.2025 in the above-mentioned case thereby constituting a Joint Committee comprising of following officers:-

1. Representative of RO, MoEF&CC Chandigarh,
2. Executive Engineer, Drainage cum Mining and Geology Division, Department of Water Resources, Ludhiana.
3. Member Secretary, Punjab Pollution Control Board.
4. District Magistrate cum District collector, Ludhiana.

The directions were issued to the above said committee to ascertain the correctness of the allegation made in OA and also find out nature of construction being raised in Buddha Nallah and its effect on flow of Buddha Nallah and its ecology.

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The Joint Committee has been asked to submit report within eight weeks. The District Magistrate, Ludhiana was designated as nodal agency in the Joint Committee. The District Magistrate, Ludhiana directed by Hon'ble NGT to ensure that no illegal construction takes place in Buddha Nallah. In this regard, the relevant extract of Para no. 10,11,12 & 13 of the order dated 09.07.2025 passed by the Hon'ble Tribunal is reproduced herein below for kind perusal and reference:

10. In order to ascertain the correct position, we also form a joint committee comprising of representatives of RO, MoEF & CC Chandigarh; Executive Engineer, Drainage cum Mining and Geology Division, Department of Water Resources, Ludhiana; Member Secretary, Punjab Pollution Control Board and District Magistrate cum District Collector, Ludhiana.

11. District Magistrate, Ludhiana will act as a nodal agency.

12. Committee will visit the site, ascertain the correctness of the allegation made in this OA and also find out nature of construction being raised in Buddha Nallah and its effect on flow of Buddha Nallah and its ecology. Joint committee will submit the report within eight weeks.

13. Meanwhile, District Magistrate, Ludhiana will ensure that no illegal construction takes place in Buddha Nallah.

That the Hon'ble Tribunal on request of the Committee member, vide its last order dated 14.10.25 has further granted the six weeks' time to the committee to file the reply.

Compliance of Order dated 09.07.2025 passed by the Hon'ble National Green Tribunal

That in compliance of orders dated 09.07.2025, the District Magistrate, Ludhiana vide its letter dated 05.08.2025 has nominated the Additional Deputy Commissioner (D), Ludhiana as the Nodal Officer. The Regional Office, Ministry of Environment Forest & Climate Change, Chandigarh has also nominated the Nodal Officer in this case. The meetings of the committee were held on 08.10.2025 and 10.10.25. The inspection of the site in question as alleged by the applicant in its petition was visited by the Committee members on 8.10.25 and it was observed as under:

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1. The MCL has informed that the RCC retaining wall has been made only the edge of Buddha Dariya in the area from Haibowal Bridge to old G.T. Road, Ludhiana. The Municipal Corporation Ludhiana, further informed that this RCC wall will not contribute in overflow rather it will help to control the overflow.
2. The physical verification was carried out at site and it was found that the MCL has constructed the RCC wall in the said area only at the existing edge of Buddha Dariya and no construction has been done inside the Buddha Dariya.
3. The MCL further informed that the encroachment shown by the applicant in P4 were made at the initial stage of constructing RCC wall just to make a barrier with sand between the RCC wall and water of Buddha Dariya. Hence, the statement of the applicant regarding reduction of width of Buddha Nallah from 58 feet to 35 feet is not correct and RCC retaining wall has been constructed only at the existing edge of Buddha Dariya and this will not cause any overflow.
4. The Executive Engineer (North) Sub-Zone D-1 (B&R) Municipal Corporation, Ludhiana vide its letter no 3368/EED1 dated 13.10.25 has informed as under:-
 - I. That during the execution work of the road and retaining wall by the Municipal Corporation Ludhiana, from Haibowal Bridge to Kundanpuri Bridge, no encroachment upon the bed width of Budha Nallah has been made at any point, and no bed width been reduced. The retaining wall has been constructed on the outer face of the chain link fencing installed on the already existing side berm. The road construction work has been executed only after removal of some illegal encroachments and strictly on the vacant land / earthen berms available at site. It is pertinent to mention that the construction of the road has also helped in preventing encroachment on the bed width.
 - II. That prior to the construction of the road, during the rainy season, water used to accumulate in the adjoining localities, causing severe inconvenience to the public, and floodwater from Budha Nallah used to enter residential houses. Also, before execution of this work, the existing side berm along Budha Nallah was very weak and low. As a result, every year during the monsoon season, whenever the water level in Budha Nallah rise, debris and sandbags had to be placed on the side berm to

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prevent floodwater from entering houses, and there were significant difficulties in carrying sandbags and debris onto the berm. Now, after construction of the retaining wall and road at this location, the overflow of Budha Nallah during the monsoon season has been controlled, providing relief to the residents of the adjoining areas, and the public is highly satisfied with the work carried out.

- III. That during the recent floods that occurred about two months ago, when the water level in Budha Nallah rose significantly, the RCC retaining wall constructed at this site successfully prevented floodwater from entering the adjoining areas and localities along Budha Nallah. Earlier, along Budha Nallah, from Haibowal Bridge to Kundanpuri Bridge via Jalandhar Bypass, and also for access to Punjab's largest hospital, DMC, a road existed only on one side of the river, due to which the public had to face severe traffic congestion. The construction of the road and RCC retaining wall on the other side has not only resolved the problem of flooding in the adjoining areas during the monsoon season due to overflow of Budha Nallah, but has also substantially eased traffic congestion.
- IV. The Municipal Corporation Ludhiana has also submitted the photographs prior to execution of work and after the execution of work of retaining wall, in which it is clearly visible that no encroachment has been done at the said locations as claimed by the portioner. A copy of the reply of the MCL along with photographs are attached herewith as **Annexure-R1**.
5. The Executive Engineer, Drainage-cum-Mining and Geology Division, Department of Water Resources, Ludhiana vide its letter no 8233-35/21-w-BNC dated 11.10.25 during second joint inspection on 11.10.2025 of the stretch of the Budha Nallah from Chandan Nagar Bridge (RD 84900) to Haibowal Bridge (RD 88400), it was found that in this portion, the Municipal Corporation Ludhiana has constructed a retaining wall on the left bank of Budha Nallah, while the right bank remains earthen (kuchha). In this reach, the existing average bed width of Budha Nallah was found to be 49.8 feet and the existing longitudinal section (L-Section) of Budha Nallah was approved by the competent authority during the year 2012, according to which the bed width in the reach RD 69000-79500 is 51 feet and in the reach RD 79500-102700 is 52.5 feet and in both these reaches, Vertical Sides (rectangular section) have been approved.

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However, the petitioner has stated that the waterway of Budha Nallah has been narrowed from 58 feet to 34 feet. However, during the site inspection carried out between Chandan Nagar Bridge (RD 84900) and Haibowal Bridge (RD 88400), the existing average bed width was found to be 49.80 feet, wherein a retaining wall has been constructed on the left bank of Budha Nallah and the right bank has an earthen slope only. A copy of the letter of drainage department is enclosed herewith as **Annexure-R2**.

This clearly establishes that the bed width of Budha Nallah has not been reduced as claimed by the petitioner in its petition.

6. That During visit on 8.10.25 by the Committee member, no construction of RCC retaining wall was going on and it is already completed. Further, the work of the construction of only new bridge at Kundan Puri was under process at site.
7. In the area where encroachment of houses has been mentioned by the Petitioner no RCC wall has been constructed.
8. That the construction of RCC wall has not encroached the Budha Dariya at the locations mentioned by the petitioner in its petition. Further, as detailed above, this RCC will not contribute in overflow rather it will help to control the overflow in adjoining area.

Submission of the status report

The Joint Committee hereby submits its report in compliance to order dated 09.07.2025 for kind consideration of the Hon'ble tribunal.


Amarjeet Singh Bains, PCS
Additional Deputy Commissioner,
Ludhiana
(Nodal Officer)


Manjit Singh
Executive Engineer,
Drainage-cum-Mining and Geology
Division, Department of Water
Resources, Ludhiana

K MUTHAMIZH SELVAN
Digitally signed by K MUTHAMIZH SELVAN
 DN: cn=K MUTHAMIZH SELVAN, o=IN,
 ou=MINISTRY OF ENVIRONMENT FOREST
 AND CLIMATE CHANGE, ou=Regional Office,
 Chandigarh, email=Km.selvan@gov.in
 Date: 2025.01.09 15:32:40 +05'30'
Dr. K Muthamizh Selvan,
Additional Director/ Scientist-E,
Environment Wing, Regional Office,
MoEF&CC, Chandigarh


Er. Jaspal Singh,
Environmental Engineer, Regional
Office-3, Punjab Pollution Control
Board, Ludhiana.

Annexure - R1

ਦਫਤਰ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਸਬਜੇਕਟ-ਡੀ1(ਬੀ.ਐੱਡ.ਆਰ)

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ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ ।

ਸੇਵਾ ਵਿਖੇ

ਮਾਣਯੋਗ ਵਪੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇਂਡੂ ਵਿਕਾਸ),

ਲੁਧਿਆਣਾ ।

ਨੰ. 3368/EED.

ਮਿਤੀ..... 13/10/25.....

ਵਿਸ਼ਾ- OA 327/2025 titled as Public Action Committee Vs State of Punjab & Ors.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਧੀਨ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਜੋ ਸੜਕ ਜਾਂ ਰਿਟੇਨਿੰਗ ਵਾਲ ਬਣਾਉਣ ਦਾ ਕੰਮ ਰੋਬੋਵਾਲ ਪੁੱਲੀ ਤੋਂ ਲੈ ਕੇ ਕੁੰਦਨ ਪੁਰੀ ਪੁੱਲੀ ਤੱਕ ਕੀਤਾ ਗਿਆ ਹੈ, ਉਸ ਦੌਰਾਨ ਬੁੱਢੇ ਦਰਿਆ ਦੇ ਕਿਸੇ ਵੀ ਹਿੱਸੇ ਉੱਪਰ Bed Width ਨੂੰ encroach ਨਹੀਂ ਕੀਤਾ ਗਿਆ ਹੈ ਅਤੇ ਨਾ ਹੀ ਘਟਾਇਆ ਗਿਆ ਹੈ। ਦੀਵਾਰ ਦਾ ਕੰਮ ਪਹਿਲਾਂ ਤੋਂ ਬਣੀ ਸਾਇਡ ਬਰਮ ਦੇ ਉੱਤੇ ਲਗਾਈ ਹੋਈ ਚੈਨ ਲਿੰਕ ਫੈਨਸਿੰਗ ਦੇ ਬਾਹਰਲੇ ਫੇਸ ਉੱਤੇ ਕੀਤਾ ਗਿਆ ਹੈ। ਸੜਕ ਬਣਾਉਣ ਦਾ ਕੰਮ ਕੁੱਝ ਨਜ਼ਾਇਜ਼ ਕਬਜ਼ੇ ਹਟਾਉਣ ਉਪਰੰਤ ਅਤੇ ਮੌਕੇ ਤੋਂ ਖਾਲੀ ਪਈ ਜਗ੍ਹਾ/ਕੱਚੇ ਬਰਮਾਂ ਉੱਤੇ ਹੀ ਕਰਵਾਇਆ ਗਿਆ ਹੈ। ਇੱਥੇ ਇਹ ਦੱਸਣਯੋਗ ਹੈ ਕਿ ਸੜਕ ਬਣਾਉਣ ਨਾਲ Bed Width ਉੱਤੇ ਕੀਤੀ ਜਾ ਰਹੀ encroachment ਨੂੰ ਵੀ ਠੱਲ ਪਾਈ ਗਈ ਹੈ।

ਇਸ ਤੋਂ ਇਲਾਵਾ ਇਹ ਵੀ ਦੱਸਣਯੋਗ ਹੈ ਕਿ ਰੋਡ ਬਣਨ ਤੋਂ ਪਹਿਲਾਂ ਬਾਰਿਸ਼ ਦੇ ਮੌਸਮ ਦੌਰਾਨ ਨਾਲ ਲੱਗਦੇ ਮੁੱਹਲਿਆਂ ਵਿੱਚ ਪਾਣੀ ਤਰ ਜਾਂਦਾ ਸੀ, ਜਿਸ ਕਰਕੇ ਪਬਲਿਕ ਨੂੰ ਬਹੁਤ ਜਿਆਦਾ ਪਰੇਸ਼ਾਨੀ ਦਾ ਸਾਹਮਣਾ ਕਰਨਾ ਪੈਂਦਾ ਸੀ ਅਤੇ ਦਰਿਆ ਦਾ ਪਾਣੀ ਲੋਕਾਂ ਦੇ ਘਰਾਂ ਦੇ ਅੰਦਰ ਤੱਕ ਭਰ ਜਾਂਦਾ ਸੀ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਇਹ ਵੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਸ ਕੰਮ ਦੇ ਹੋਣ ਤੋਂ ਪਹਿਲਾਂ ਬੁੱਢੇ ਦਰਿਆ ਤੇ ਜਿਹੜੀ ਸਾਇਡ ਬਰਮ ਬਣੀ ਹੋਈ ਸੀ, ਉਹ ਬਹੁਤ ਹੀ ਜਿਆਦਾ ਕਮਜ਼ੋਰ ਅਤੇ ਨੀਵੀਂ ਸੀ ਜਿਸ ਕਰਕੇ ਹਰ ਸਾਲ ਬਰਸਾਤਾਂ ਦੇ ਮੌਸਮ ਦੌਰਾਨ ਜਦੋਂ ਵੀ ਬੁੱਢੇ ਦਰਿਆ ਵਿੱਚ ਪਾਣੀ ਦਾ ਲੈਵਲ ਵੱਧ ਜਾਂਦਾ ਸੀ, ਸਾਇਡ ਬਰਮ ਉੱਪਰ ਮਲਬਾ ਅਤੇ ਸੈਂਡ ਬੈਗ ਲਗਾ ਕੇ ਲੋਕਾਂ ਦੇ ਘਰਾਂ ਵਿੱਚ ਪਾਣੀ ਵਤਨ ਤੋਂ ਰੋਕਿਆ ਜਾਂਦਾ ਸੀ ਅਤੇ ਸਾਇਡ ਬਰਮ ਉੱਤੇ ਸੈਂਡ ਬੈਗ ਅਤੇ ਮਲਬਾ ਲੈ ਕੇ ਜਾਣ ਲਈ ਇੱਕਤ ਦਾ ਸਾਹਮਣਾ ਕਰਨਾ ਪੈਂਦਾ ਸੀ (ਕੰਮ ਕਰਵਾਉਣ ਤੋਂ ਪਹਿਲਾਂ ਦੀਆਂ ਫੋਟੋਆਂ ਨਾਲ ਨੱਥੀ ਹਨ)। ਹੁਣ ਜੋ ਇਸ ਜਗ੍ਹਾ ਉੱਪਰ ਰਿਟੇਨਿੰਗ ਵਾਲ ਅਤੇ ਸੜਕ ਬਣਾ ਦਿੱਤੀ ਗਈ ਹੈ, ਉਸ ਨਾਲ ਜੋ ਬਾਰਸਾਤਾਂ ਦੇ ਮੌਸਮ ਦੌਰਾਨ ਬੁੱਢੇ ਦਰਿਆ ਦਾ ਪਾਣੀ ਉਵਰਫਲੇ ਹੁੰਦਾ ਸੀ, ਉਸ ਤੋਂ ਨਾਲ ਰਹਿੰਦੇ ਲੋਕਾਂ ਨੂੰ ਰਾਹਤ ਮਿਲੀ ਹੈ ਅਤੇ ਪਬਲਿਕ ਵੀ ਇਸ ਕੀਤੇ ਹੋਏ ਕੰਮ ਤੋਂ ਬਹੁਤ ਖੁਸ਼ ਹੈ।

ਇਸ ਤੋਂ ਇਲਾਵਾ ਇਹ ਵੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਹੁਣ ਜਦੋਂ ਪਿਛਲੇ ਦੇ ਮਹੀਨੇ ਪਹਿਲਾਂ ਜਦੋਂ ਹੜਾ ਆਏ ਸਨ ਅਤੇ ਬੁੱਢਾ ਦਰਿਆ ਵਿੱਚ ਪਾਣੀ ਦਾ ਲੈਵਲ ਬਹੁਤ ਜਿਆਦਾ ਵੱਧ ਗਿਆ ਸੀ, ਉਸ ਦੌਰਾਨ ਵੀ ਇਸ ਕੀਤੀ ਹੋਈ ਆਰ.ਸੀ.ਸੀ ਰਿਟੇਨਿੰਗ ਵਾਲ ਕਰਕੇ ਬੁੱਢਾ ਦਰਿਆ ਦੇ ਨਾਲ ਲੱਗਦੇ ਏਰੀਆ ਅਤੇ ਮੁਹੱਲਿਆਂ ਵਿੱਚ ਬੁੱਢਾ ਦਰਿਆ ਦੇ ਪਾਣੀ ਅੰਦਰ ਜਾਣ ਤੋਂ ਬਚਾਅ ਰਿਹਾ ਹੈ। ਜਿਸ ਦੀਆਂ ਫੋਟੋਆਂ ਨਾਲ ਨੱਥੀ ਹਨ। ਇਸਦੇ ਨਾਲ ਇਹ ਵੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਬੁੱਢਾ ਦਰਿਆ ਦੇ ਨਾਲ-ਨਾਲ ਰੋਬੋਵਾਲ ਪੁੱਲੀ ਤੋਂ ਕੁੰਦਨਪੁਰੀ ਪੁੱਲੀ via ਜਲੰਧਰ ਬਾਇਪਾਸ ਤੱਕ ਅਤੇ ਨਾਲ ਹੀ ਪੰਜਾਬ ਦੇ ਸੱਭ ਤੋਂ ਵੱਡੇ ਹਸਪਤਾਲ ਡੀ.ਐਮ.ਸੀ ਤੱਕ ਜਾਣ ਲਈ ਪਹਿਲਾਂ ਦਰਿਆ ਦੇ ਇੱਕ ਪਾਸੇ ਹੀ ਰੋਡ ਬਣਿਆ ਹੋਇਆ ਸੀ। ਜਿਸ ਕਰਕੇ ਪਬਲਿਕ ਨੂੰ ਬਹੁਤ ਜਿਆਦਾ ਟ੍ਰੈਫਿਕ ਦਾ ਸਾਹਮਣਾ ਕਰਨਾ ਪੈਂਦਾ ਸੀ। ਪਬਲਿਕ ਦੀ ਟ੍ਰੈਫਿਕ ਦੀ ਸਮੱਸਿਆ ਅਤੇ ਬੁੱਢੇ ਦਰਿਆ ਦੇ ਨਾਲ-ਨਾਲ ਲੱਗਦਾ ਏਰੀਆ ਜੋ ਹੜਾ ਦੇ ਮੌਸਮ ਦੌਰਾਨ ਬੁੱਢਾ ਦਰਿਆ ਦਾ ਪਾਣੀ ਉਵਰਫਲੇ ਹੋਣ ਕਾਰਨ ਭੱਰ ਜਾਂਦਾ ਸੀ, ਉਸ ਨਾਲ ਜੋ ਦੂਜੇ ਪਾਸੇ ਰੋਡ ਅਤੇ ਆਰ.ਸੀ.ਸੀ ਰਿਟੇਨਿੰਗ ਵਾਲ ਬਣਾਈ ਗਈ ਹੈ, ਉਸ ਨਾਲ ਇੱਕ ਤਾਂ ਨਾਲ ਲੱਗਦੇ ਏਰੀਏ ਵਿੱਚ ਹੜਾ ਦੌਰਾਨ ਪਾਣੀ ਭਰਨ ਦੀ ਸਮੱਸਿਆ ਅਤੇ ਟ੍ਰੈਫਿਕ ਦੀ ਸਮੱਸਿਆ ਤੋਂ ਨਿਜਾਤ ਮਿਲੀ ਹੈ।

ਇਸ ਤੋਂ ਇਲਾਵਾ ਇਹ ਵੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਜਲ ਸਰੋਤ ਵਿਭਾਗ ਦੇ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ ਪੀ.ਪੀ.ਸੀ.ਬੀ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਨੁਮਾਇੰਦਿਆਂ ਨਾਲ ਮਿਤੀ 11.10.2025 ਨੂੰ ਮਿਲ ਕੇ ਜੁਆਇੰਟ ਵਿਜਿਟ ਕੀਤੀ ਗਈ ਸੀ। ਜੁਆਇੰਟ ਵਿਜਿਟ ਦੌਰਾਨ ਬੁੱਢੇ ਦਰਿਆ ਉੱਪਰ ਬਣੀ ਚੰਦਰ ਨਗਰ ਪੁੱਲੀ (RD 84900) ਤੋਂ ਰੋਬੋਵਾਲ ਪੁੱਲੀ (RD 88400)

ਦਰਮਿਆਨ ਨਿਰੇਖਣ ਕੀਤਾ ਗਿਆ ਤੇ ਪਾਇਆ ਗਿਆ ਕਿ ਇਸ ਰੀਚ ਵਿੱਚ ਬੁੱਢਾ ਦਰਿਆ ਦੀ ਮੌਜੂਦਾ ਔਸਤਨ Bed Width 49.8 ਫੁੱਟ ਪਾਈ ਗਈ ਹੈ।

ਹੁਣ ਪਟੀਸ਼ਨ ਵਿੱਚ ਪਟੀਸ਼ਨਰ ਵੱਲੋਂ ਬੁੱਢੇ ਦਰਿਆ ਦੇ water way ਨੂੰ ਤੰਗ ਕਰਕੇ 34 ਫੁੱਟ ਕਰਨ ਸਬੰਧੀ ਲਿਖਿਆ ਗਿਆ ਹੈ ਜਦੋਂ ਕਿ ਮੌਕੇ ਤੇ ਬੁੱਢਾ ਦਰਿਆ ਉੱਪਰ ਬਣੇ ਚੰਦਰ ਨਗਰ ਪੁੱਲੀ (RD 84900) ਤੋਂ ਰੈਬੋਵਾਲ ਪੁੱਲੀ (RD 88400) ਦਰਮਿਆਨ ਨਿਰੇਖਣ ਦੌਰਾਨ ਮੌਜੂਦਾ ਔਸਤਨ Bed Width 49.8 ਫੁੱਟ ਪਾਈ ਗਈ ਹੈ ਜੋ ਕਿ ਲਗਭਗ ਠੀਕ ਹੈ। ਜਿਸ ਨਾਲ ਸਾਬਤ ਹੁੰਦਾ ਹੈ ਕਿ ਬੁੱਢੇ ਦਰਿਆ ਦੀ Bed Width ਕਿਸੇ ਵੀ ਪੁਆਇੰਟ ਤੇ ਘੱਟ ਨਹੀਂ ਕੀਤੀ ਗਈ ਹੈ।

ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਰਿਪੋਰਟ ਪੇਸ਼ ਹੈ ਜੀ।



ਕਾਰਜਕਾਰੀ ਇੰਜੀ(ਨੈਰਥ)
ਸਬਜੇਨ-ਡੀ1 (ਬੀ.ਐੱਡ.ਆਰ)
ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ।

English Translation

**Office of Executive Engineer, Sub Zone-D (B & R)
Municipal Corporation, Ludhiana**

To

The Hon'ble Additional Deputy Commissioner (Rural Development),
Ludhiana.

No. 3368/EEDI

Dated: 13/10/25

Sub:-

**OA No. 327/2025 titled as Public Action Committee vs. State of Punjab &
Others**

With reference to the subject cited above, it is submitted that during the execution of the road and retaining wall construction work carried out by Municipal Corporation Ludhiana from Haibowal Bridge to Kundanpuri Bridge, no encroachment upon the bed width of Budha Nallah has been made at any point, nor has the bed width been reduced. The retaining wall has been constructed on the outer face of the chain link fencing installed on the already existing side berm. The road construction work has been executed only after removal of some illegal encroachments and strictly on the vacant land / earthen berms available at site. It is pertinent to mention that the construction of the road has also helped in preventing encroachment on the bed width.

It is further submitted that prior to the construction of the road, during the rainy season, water used to accumulate in the adjoining localities, causing severe inconvenience to the public, and floodwater from Budha Nallah used to enter residential houses. It is also submitted that before execution of this work, the existing side berm along Budha Nallah was very weak and low. As a result, every year during the monsoon season, whenever the water level in Budha Nallah rose, debris and sandbags had to be placed on the side berm to prevent floodwater from entering houses, and there were significant difficulties in carrying sandbags and debris onto the berm (photographs prior to execution of work are attached). Now, after construction of the retaining wall and road at this location, the overflow of Budha Nallah during the monsoon season has been controlled, providing relief to the residents of the adjoining areas, and the public is highly satisfied with the work carried out.

It is also submitted that even during the floods that occurred about two months ago, when the water level in Budha Nallah rose significantly, the RCC retaining wall constructed at this site successfully prevented floodwater from entering the adjoining areas and localities along Budha Nallah. Photographs in this regard are attached. It is further submitted that earlier, along Budha Nallah, from Haibowal Bridge to Kundanpuri Bridge via Jalandhar Bypass, and also for access to Punjab's largest hospital, DMC, a road existed only on one side of the river, due to which the public had to face severe traffic congestion. The construction of the road and RCC retaining wall on the other side has not only resolved the

True typed copy

problem of flooding in the adjoining areas during the monsoon season due to overflow of Budha Nallah, but has also substantially eased traffic congestion.

Further, it is submitted that a joint visit was conducted on 11.10.2025 along with representatives from the office of PPCB and the Executive Engineer of Water Resources Department. During the joint inspection, the stretch of Budha Nallah from Chandan Nagar Bridge (RD 84900) to Haibowal Bridge (RD 88400) was examined, and it was found that the existing average bed width of Budha Nallah in this reach is 49.8 feet.

Now, in the petition, the petitioner has alleged that the waterway of Budha Nallah has been narrowed to 34 feet. However, during the site inspection conducted between Chandan Nagar Bridge (RD 84900) and Haibowal Bridge (RD 88400), the existing average bed width was found to be 49.8 feet, which is approximately correct. This clearly establishes that the bed width of Budha Nallah has not been reduced at any point.

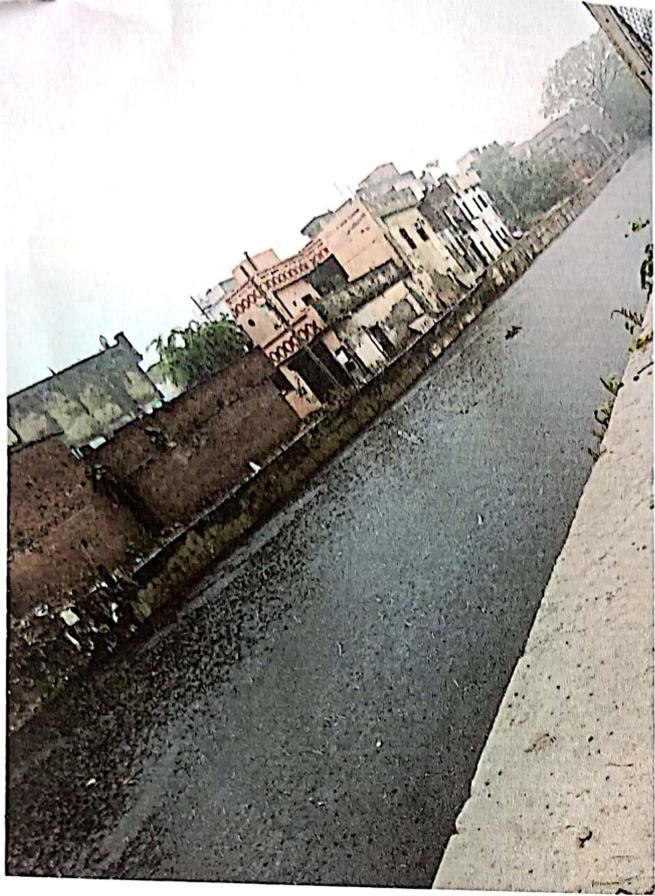
This report is submitted for your kind information and further necessary action.

Executive Engineer (North)

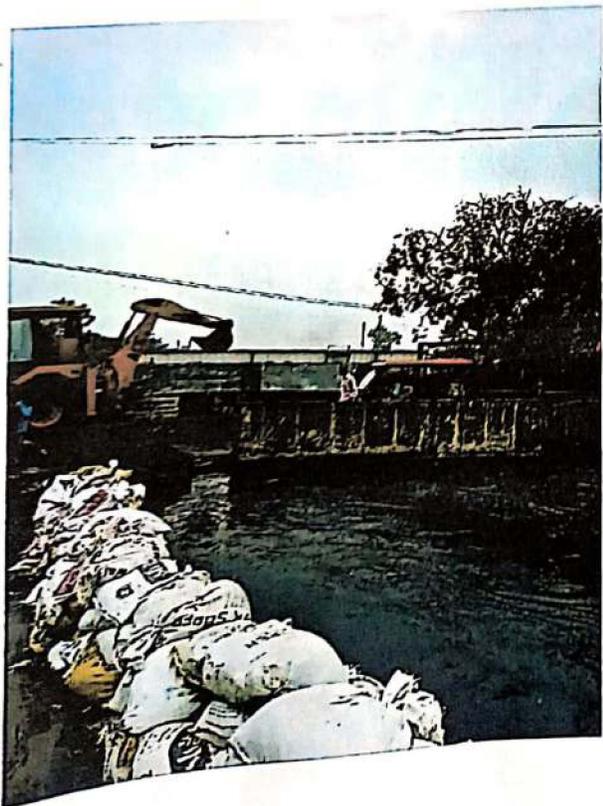
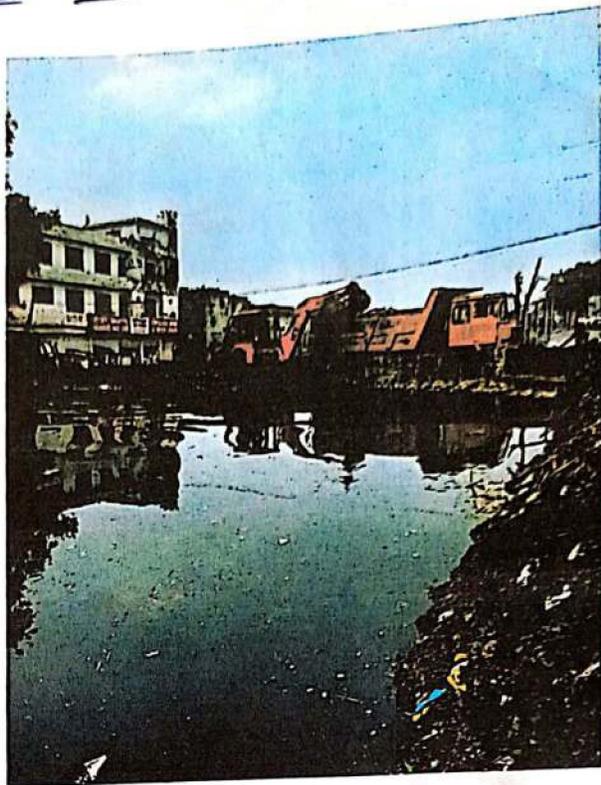
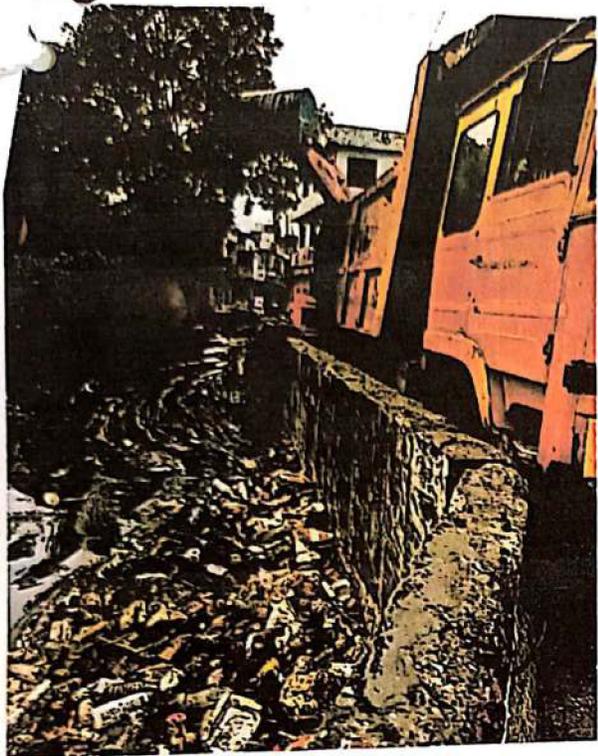
Sub-Zone D-1 (B&R)

Municipal Corporation,

Ludhiana.



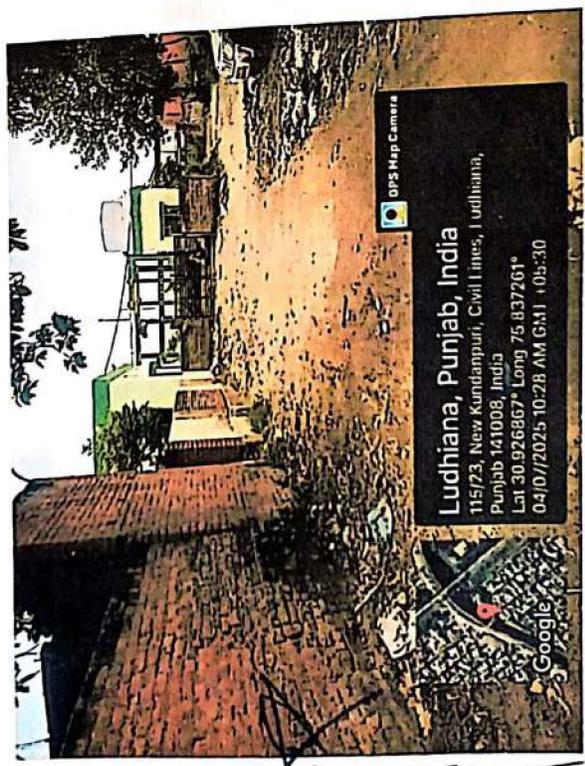
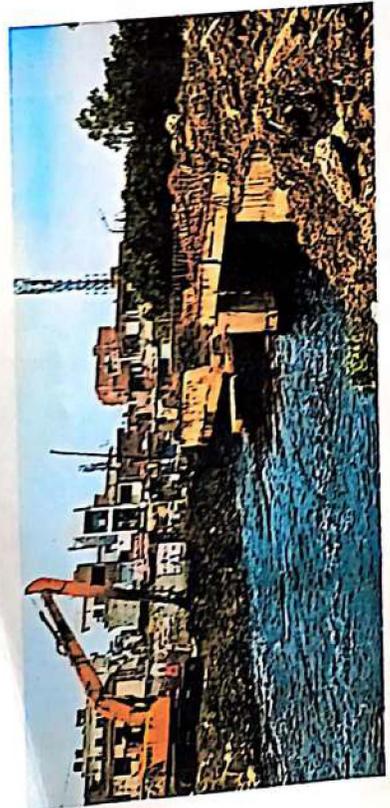
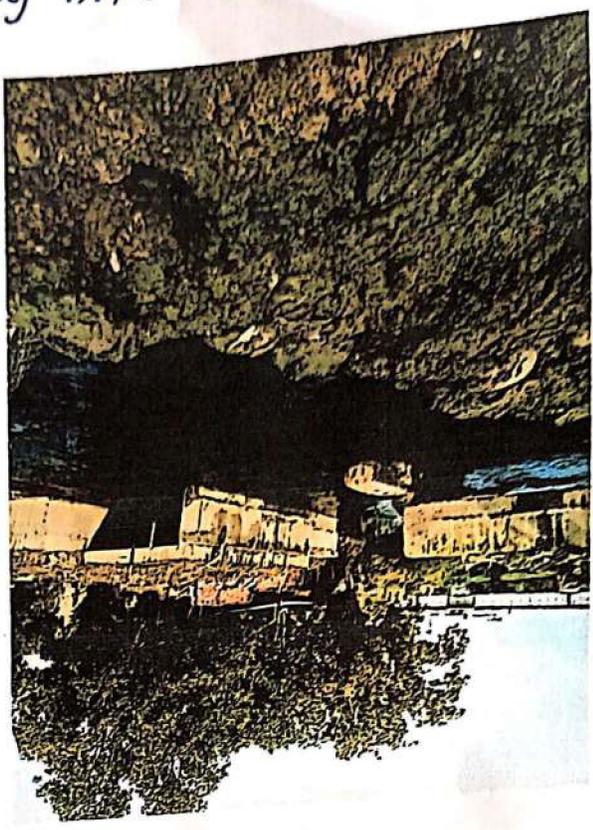
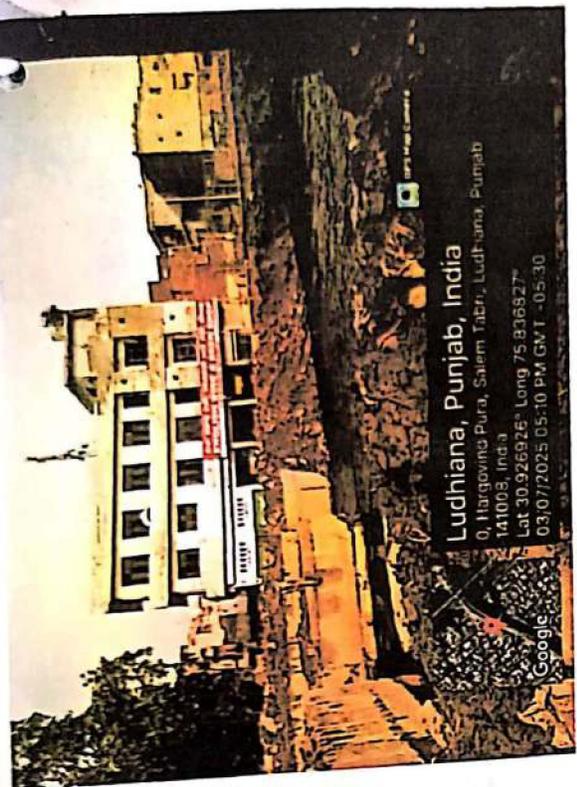
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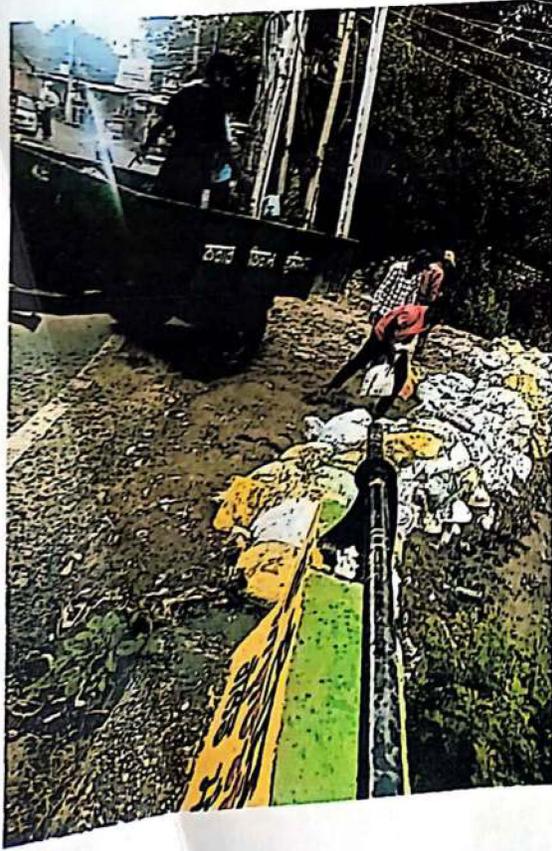
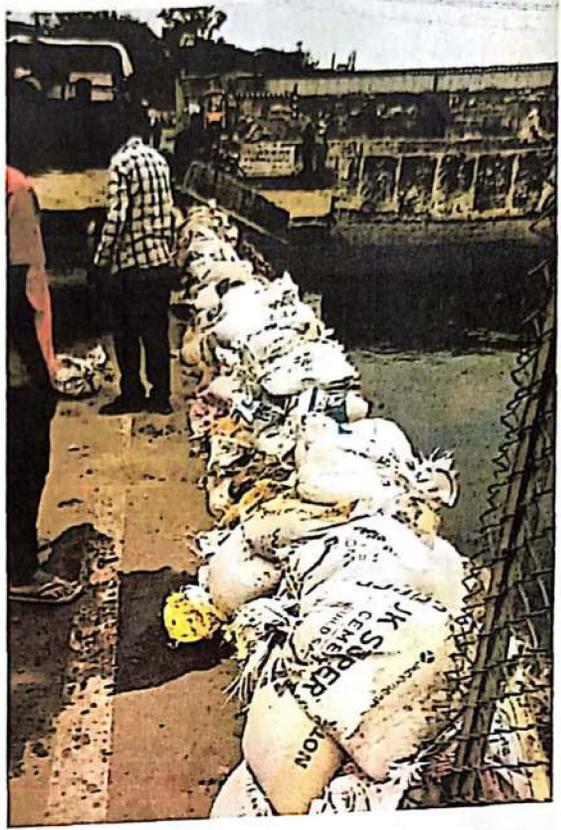
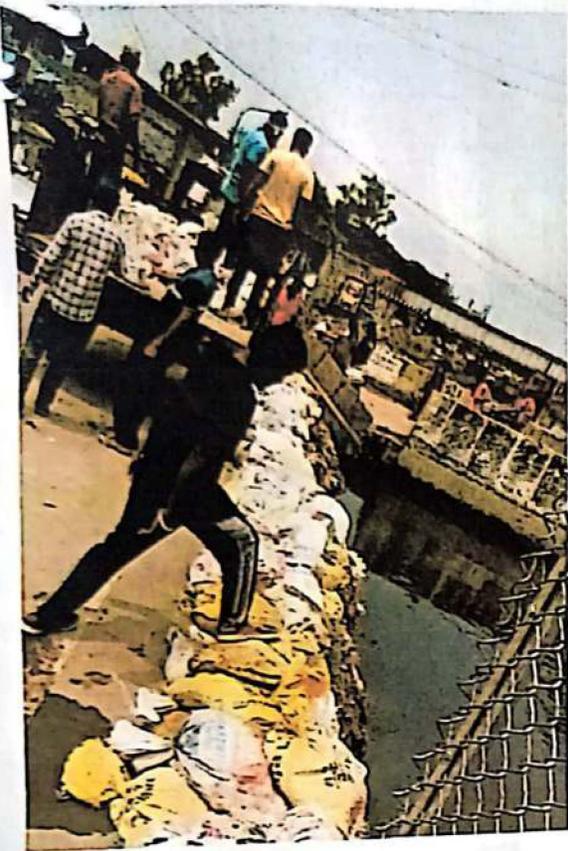
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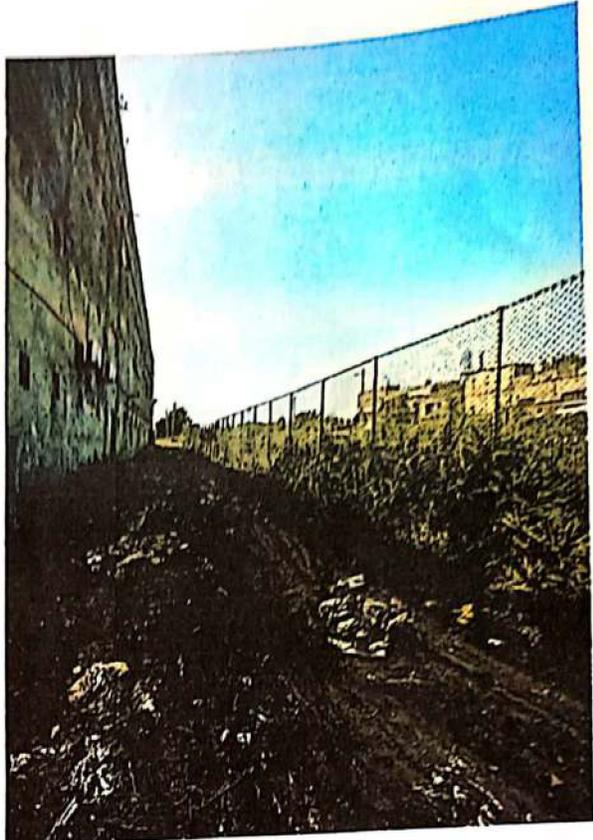
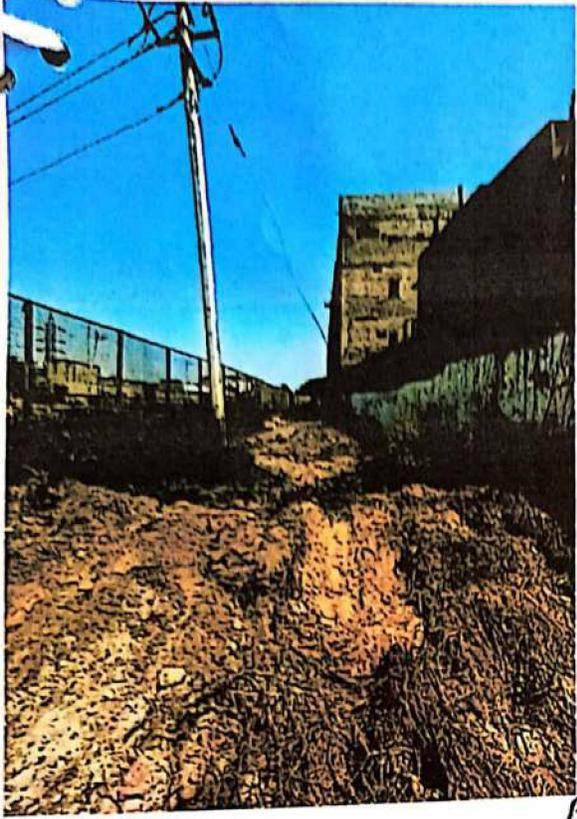
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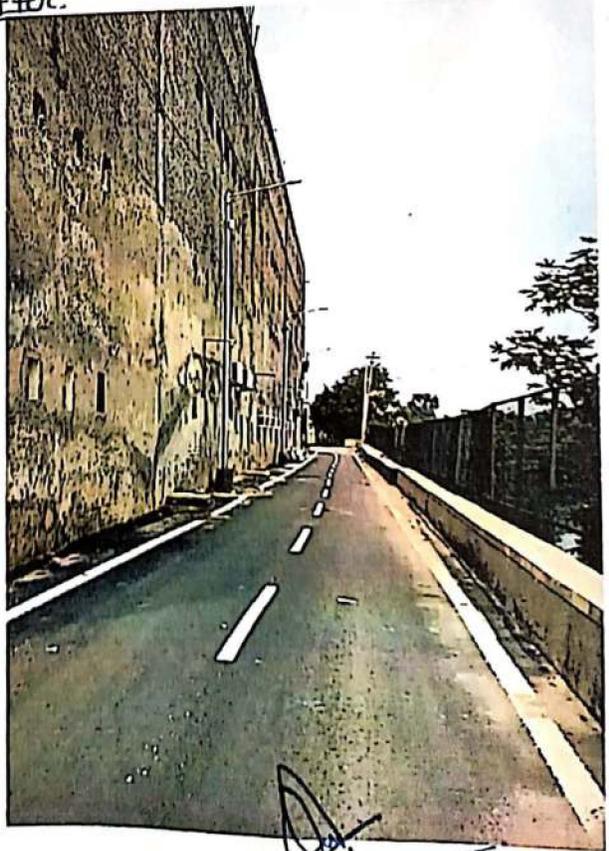
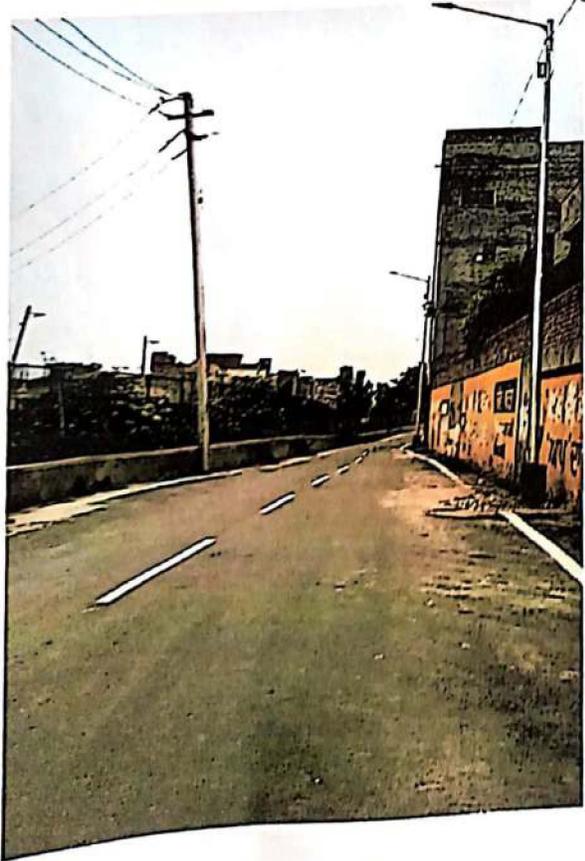


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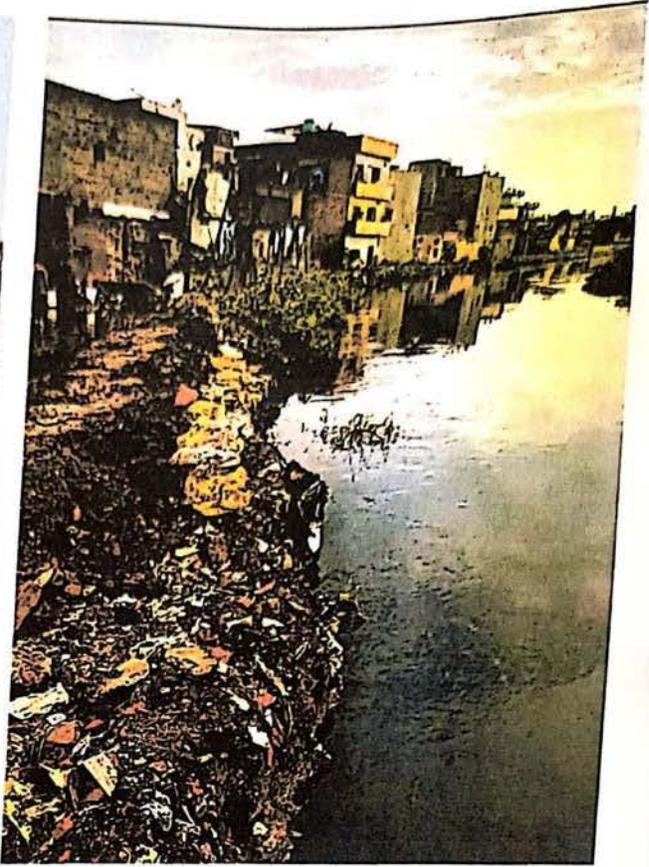
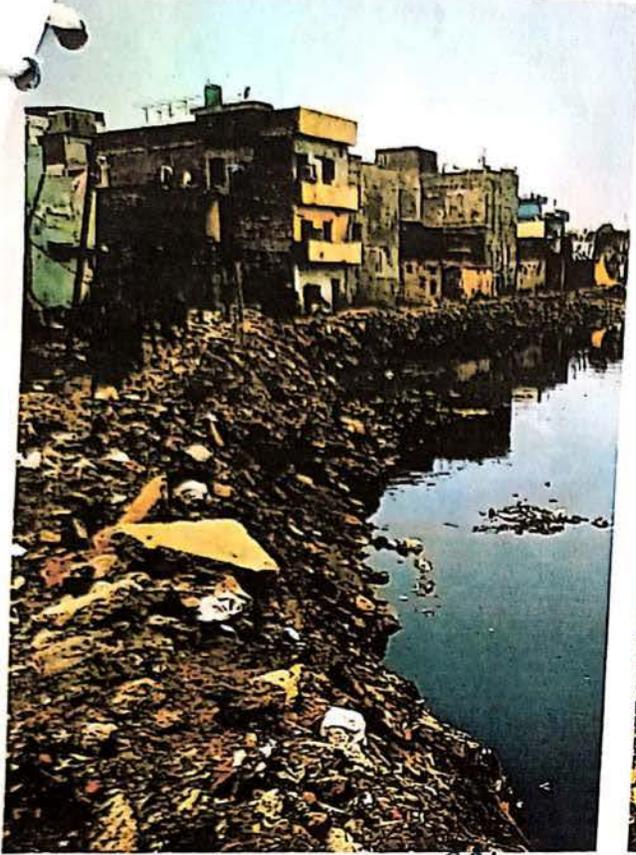
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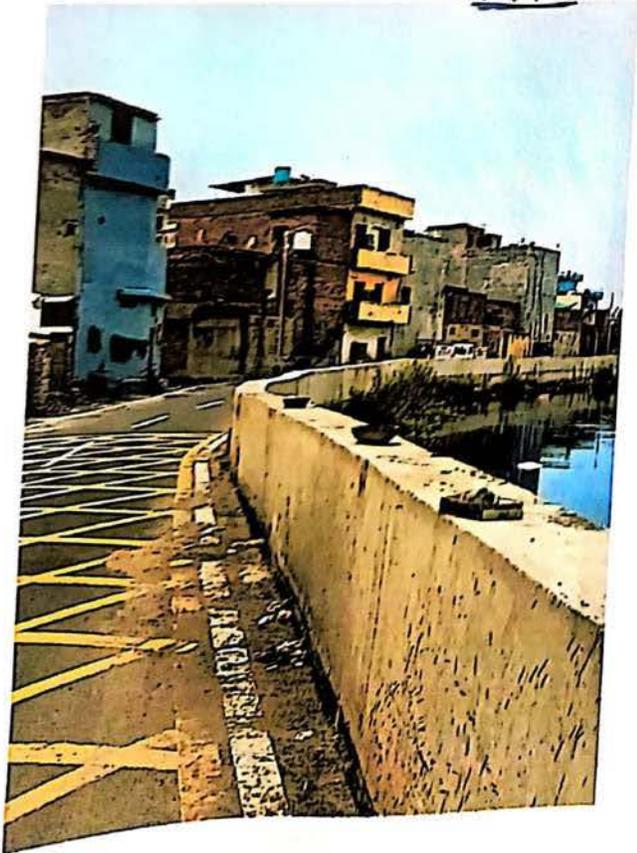
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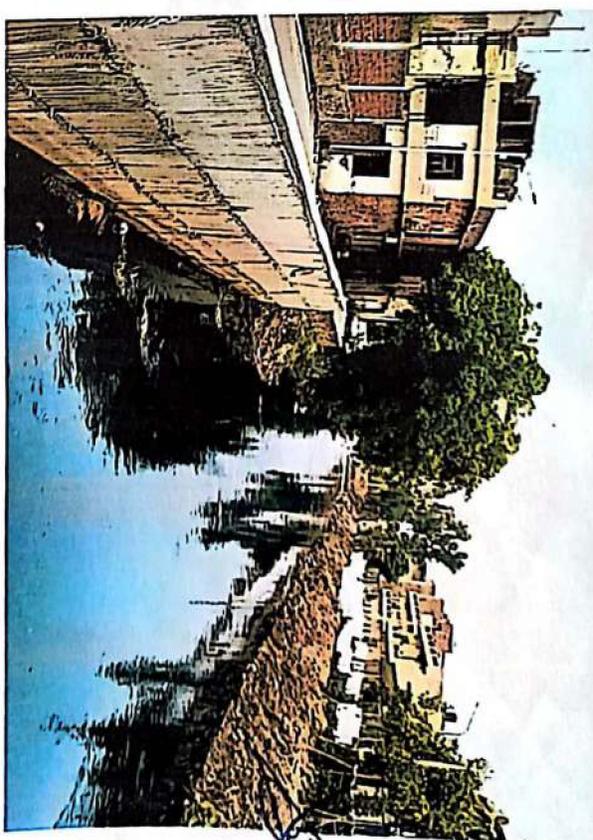
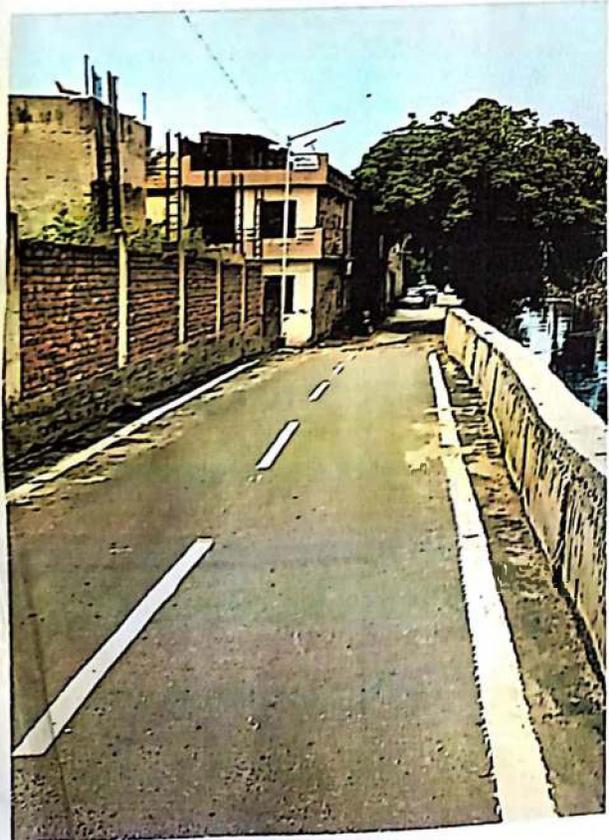
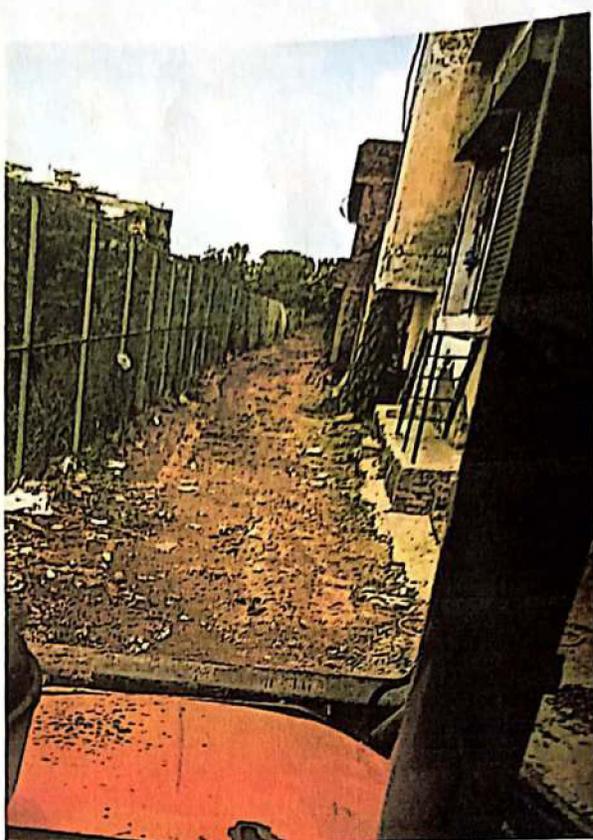
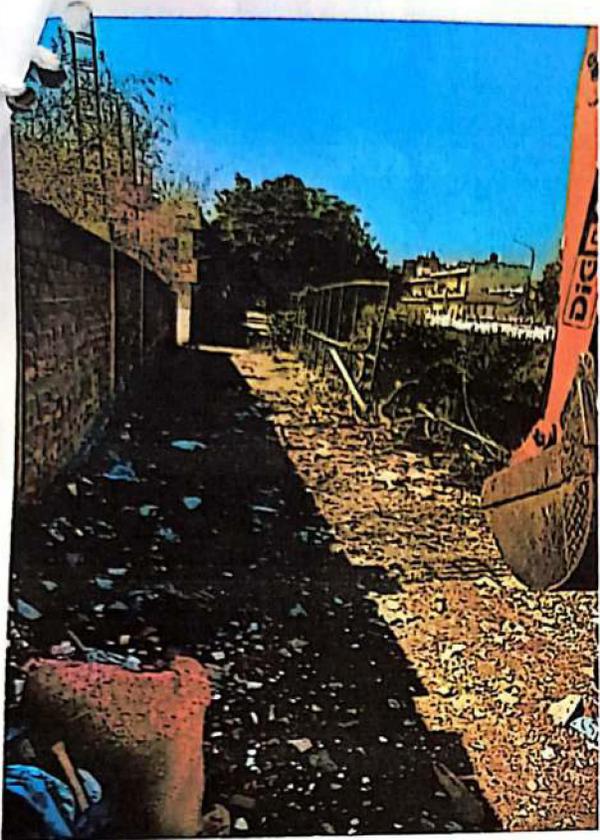


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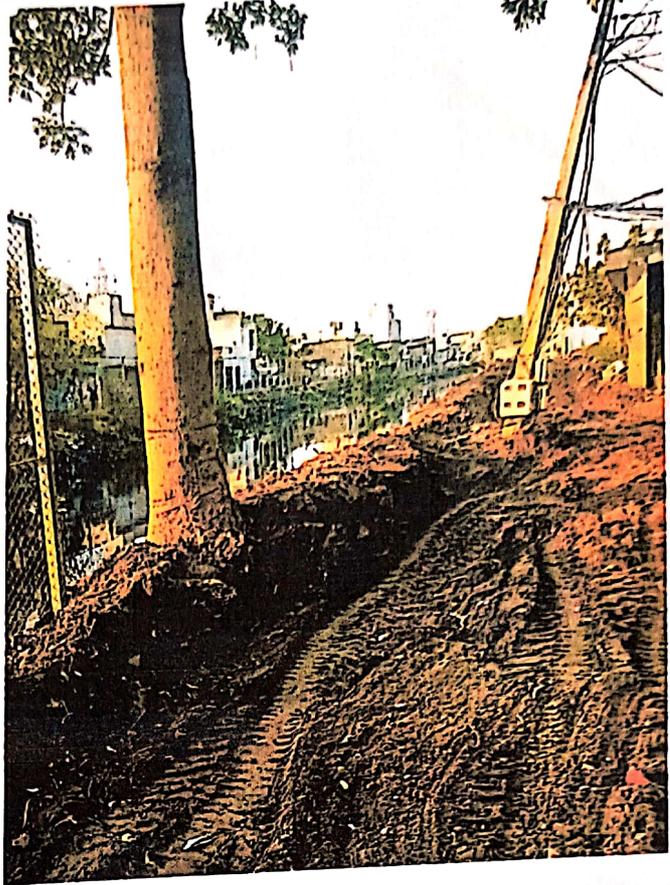
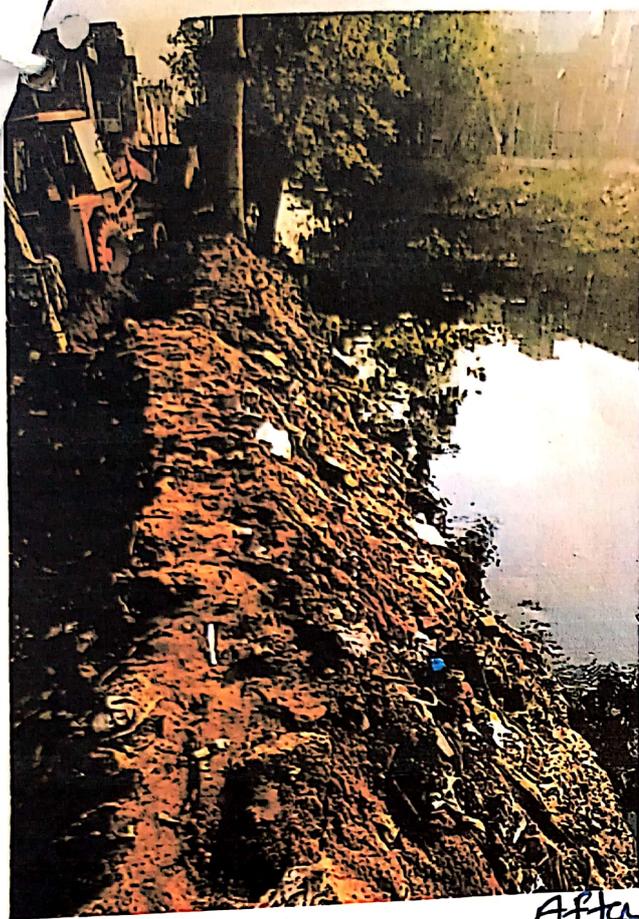
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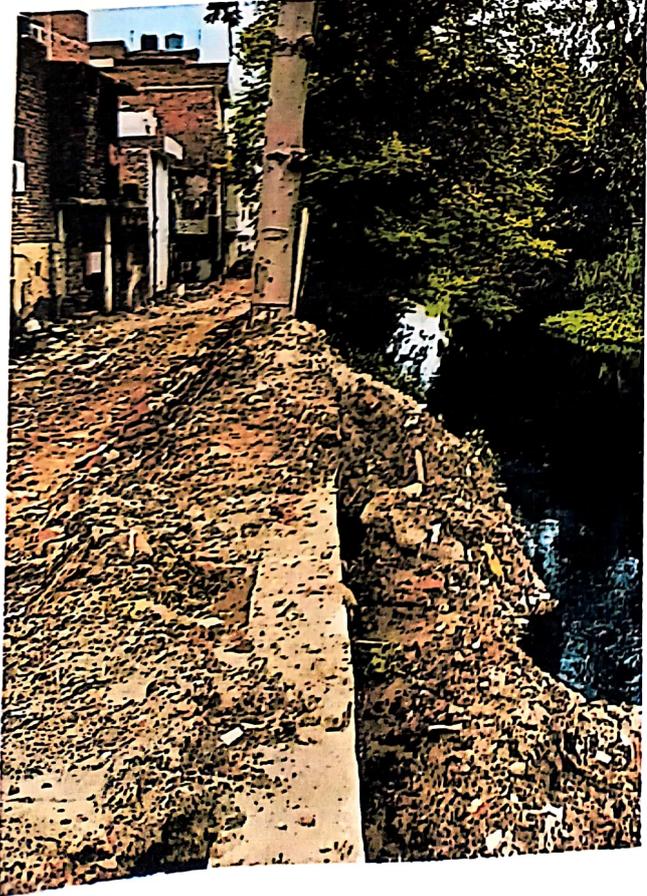


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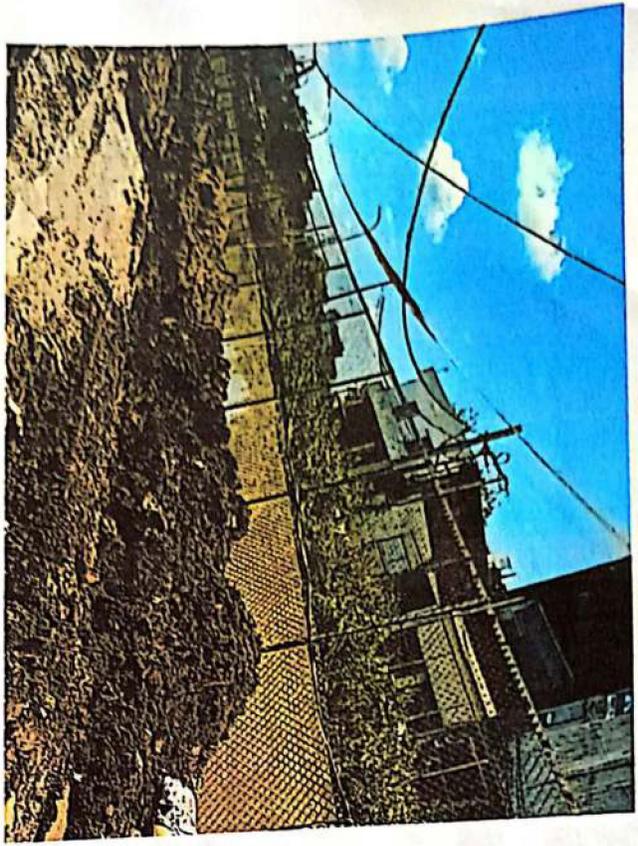
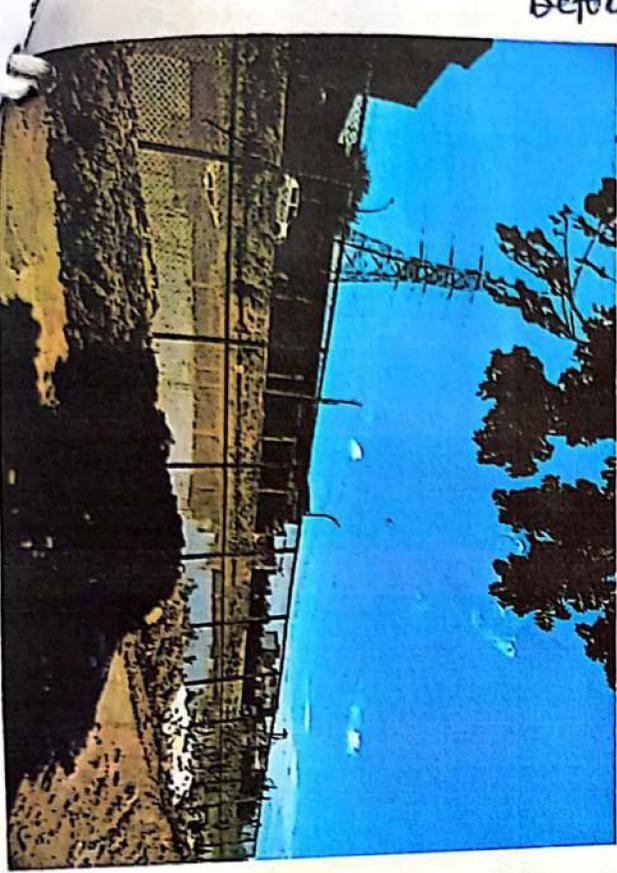
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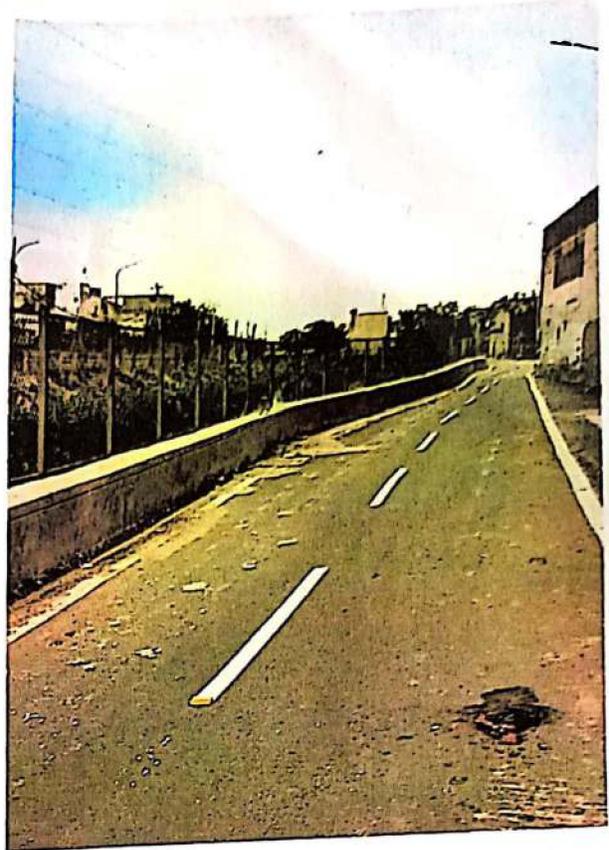
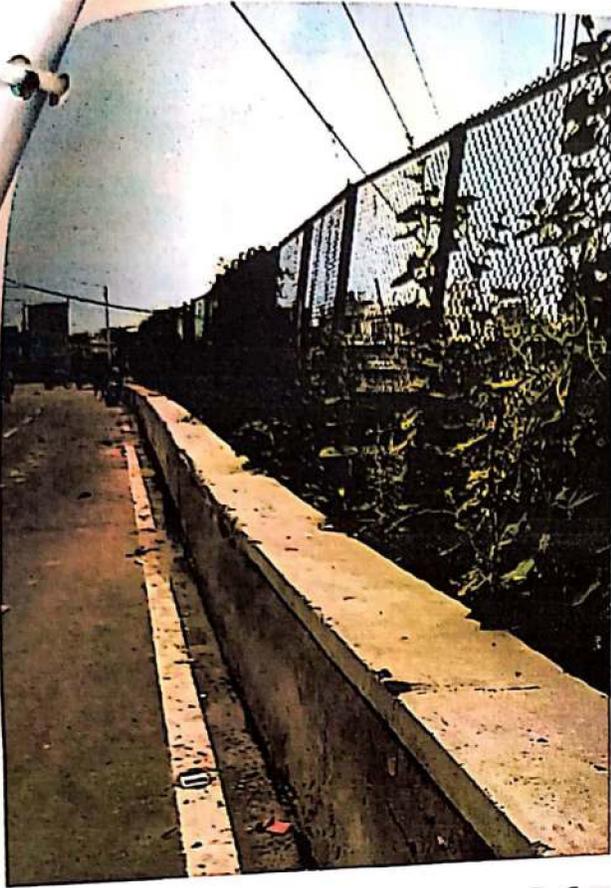
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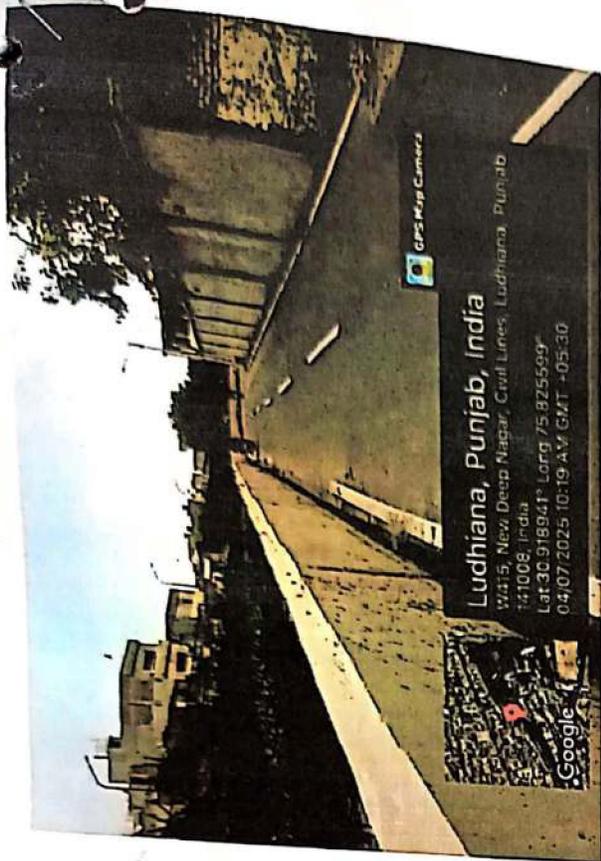
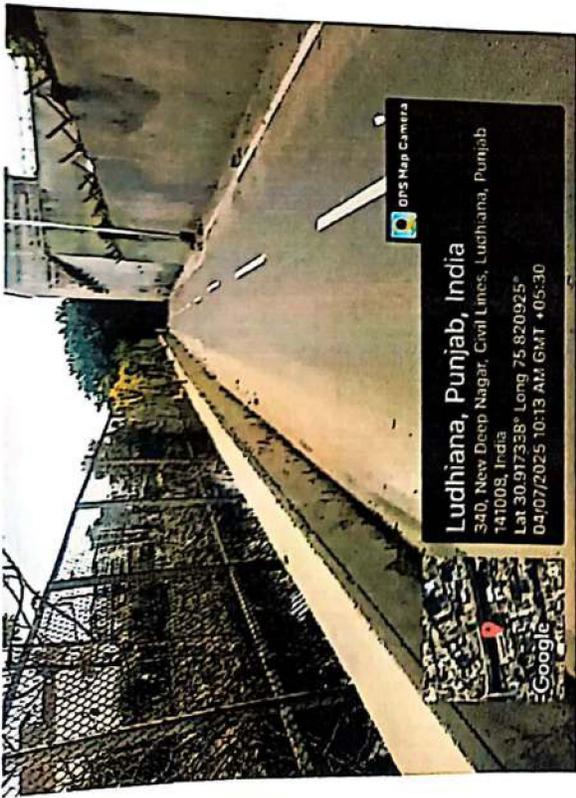
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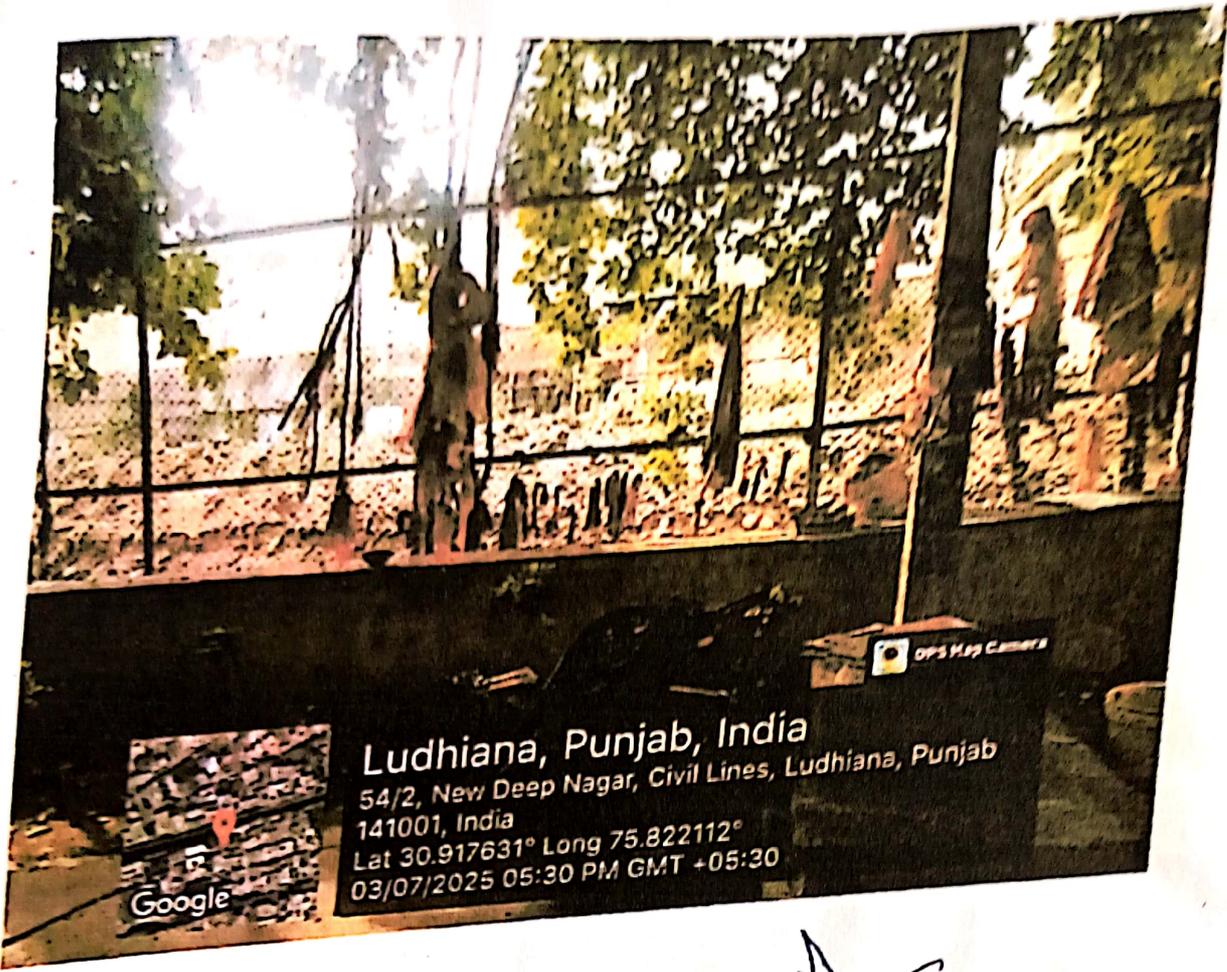
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DEPARTMENT OF WATER RESOURCES AND MINING & GEOLGY

ਨੰ: 8233-35/21-w-BNC

ਮਿਤੀ 11.10.2025

ਸੇਵਾ ਵਿੱਖੇ

ਮਾਨਯੋਗ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇਂਡੂ ਵਿਕਾਸ),
ਲੁਧਿਆਣਾ।

ਵਿਸ਼ਾ: - OA 327/2025 titled as Public Action Committee Vs State of Punjab & Ors.

ਹਵਾਲਾ: - ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਲੁਧਿਆਣਾ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ: 24130-35/ਐਮ.ਏ ਮਿਤੀ 31.07.2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਨੂੰ ਰਿਪੋਰਟ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਵਿਸ਼ਾ ਅੰਕਿਤ ਮਾਮਲੇ ਸਬੰਧੀ ਮਿਤੀ 10.10.2025 ਨੂੰ ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਵਿੱਖੇ ਹੋਈ ਮੀਟਿੰਗ ਦੇ ਸਬੰਧ ਵਿੱਚ ਹੋਏ ਵਿਚਾਰ ਵਟਾਂਦਰੇ ਉਪਰੰਤ ਮਿਤੀ 11.10.2025 ਨੂੰ ਨਿਮਨਹਸਤਾਖਰ ਸਮੇਤ ਫੀਲਡ ਸਟਾਫ ਵੱਲੋਂ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ - ਮਿਉਸੀਪਲ ਕਾਰਪੋਰੇਸ਼ਨ ਲੁਧਿਆਣਾ ਜੋਨ-ਡੀ ਅਤੇ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ ਪੀ.ਪੀ.ਸੀ ਬੀ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਨੁਮਾਇੰਦਿਆਂ ਨਾਲ ਬੁਢੇ ਦਰਿਆ ਉਪਰ ਬਣੇ ਚੰਦਨ ਨਗਰ ਪੁਲੀ (RD 84900) ਤੋਂ ਹੈਬੋਵਾਲ ਪੁਲੀ (RD 88400) ਦਰਮਿਆਨ ਨਿਰੀਖਣ ਕੀਤਾ ਗਿਆ ਅਤੇ ਪਾਇਆ ਗਿਆ ਕਿ ਇਸ ਪੋਰਸ਼ਨ ਵਿੱਚ ਕਾਰਪੋਰੇਸ਼ਨ ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਬੁਢੇ ਦਰਿਆ ਦੇ Left Bank ਵਾਲੇ ਪਾਸੇ ਇੱਕ Retaining Wall ਦੀ ਉਸਾਰੀ ਕੀਤੀ ਹੋਈ ਹੈ ਅਤੇ Right Bank ਕੱਚਾ ਹੀ ਹੈ। ਇਸ ਰੀਚ ਵਿੱਚ ਬੁਢੇ ਦਰਿਆ ਦੀ ਮੌਜੂਦਾ ਔਸਤਨ Bed Width 49.8 ਫੁੱਟ ਪਾਈ ਗਈ ਹੈ। ਇੱਥੇ ਆਪ ਜੀ ਦੇ ਧਿਆਨ ਵਿੱਚ ਲਿਆਂਦਾ ਜਾਂਦਾ ਹੈ ਕਿ ਬੁਢੇ ਦਰਿਆ ਦਾ ਮੌਜੂਦਾ L-Section ਸਾਲ 2012 ਦਰਮਿਆਨ ਸਮਰੱਥ ਅਥਾਰਟੀ ਪਾਸੋਂ ਮੰਨਜੂਰ ਕੀਤਾ ਗਿਆ ਹੈ ਜਿਸ ਮੁਤਾਬਕ ਰੀਚ ਆਰ.ਡੀ 69000-79500 ਵਿੱਚ ਬੈਡ ਵਿਡਥ 51 ਫੁੱਟ ਅਤੇ 79500-102700 ਵਿੱਚ ਬੈਡ ਵਿਡਥ 52.5 ਫੁੱਟ ਹੈ ਅਤੇ ਇਹਨਾਂ ਦੋਨਾਂ ਰੀਚਾਂ ਵਿੱਚ Vertical Sides (Rectangular Section) ਮੰਨਜੂਰ ਹਨ।

ਹੁਣ ਪਟਿਸ਼ਨ ਵਿੱਚ ਪਟਿਸ਼ਨਰ ਵੱਲੋਂ ਬੁਢੇ ਦਰਿਆ ਦੇ Water Way ਨੂੰ ਤੰਗ ਕਰਕੇ 58 ਫੁੱਟ ਤੋਂ 34 ਫੁੱਟ ਕਰਨ ਸਬੰਧੀ ਲਿਖਿਆ ਗਿਆ ਹੈ ਜਦੋਂ ਕਿ ਮੌਕੇ 'ਤੇ ਬੁਢੇ ਦਰਿਆ ਉਪਰ ਬਣੇ ਚੰਦਨ ਨਗਰ ਪੁਲੀ (RD 84900) ਤੋਂ ਹੈਬੋਵਾਲ ਪੁਲੀ (RD 88400) ਦਰਮਿਆਨ ਨਿਰੀਖਣ ਦੌਰਾਨ ਮੌਜੂਦਾ ਔਸਤਨ Bed Width 49.80 ਫੁੱਟ ਪਾਈ ਗਈ ਹੈ ਜਿਸ ਵਿੱਚ ਬੁਢੇ ਦਰਿਆ ਦੇ ਖੱਬੇ ਬੰਨ੍ਹ ਉਪਰ Retaining Wall ਦੀ ਉਸਾਰੀ ਕੀਤੀ ਹੋਈ ਹੈ ਅਤੇ ਸੱਜਾ ਬੰਨ੍ਹ ਉਪਰ Earthen Slope ਹੀ ਹੈ।

ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਹੈ।

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਲੁਧਿਆਣਾ
ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਮੰਡਲ,
ਜਲ ਸਰੋਤ ਵਿਭਾਗ ਪੰਜਾਬ, ਲੁਧਿਆਣਾ।

ਕਾਪੀ:-

1. ਉਪ ਮੰਡਲ ਅਫਸਰ, ਦਾਖਾ ਜਲ ਨਿਕਾਸ ਉਪ ਮੰਡਲ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।
2. ਉਪ ਮੰਡਲ ਅਫਸਰ, ਫਿਲੋਰ ਬੰਧ ਉਪ ਮੰਡਲ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

Office: Executive Engineer/Ludhiana, Drainage cum Mining and Geology Division, Water Resources Department, Punjab, Ludhiana. (Email i.d- xenminingldh@gmail.com)



DEPARTMENT OF WATER RESOURCES AND MINING & GEOLOGY

No. 8233-35/21-w-BNC

Date. 11.10.2025

To

The Hon'ble Additional Deputy Commissioner (Rural Development),
Ludhiana.

Subject: OA No. 327/2025 titled Public Action Committee vs. State of Punjab & Others.

Reference: Letter No. 24130-35/MA dated 31.07.2025 issued by the office of the Hon'ble Deputy Commissioner, Ludhiana.

With reference to the subject cited above and the letter referred to, it is respectfully submitted that in connection with the subject-mentioned matter, after the deliberations held in the meeting conducted in your office on 10.10.2025, an inspection was carried out on 11.10.2025 by the undersigned along with field staff, representatives from the office of the Executive Engineer, Municipal Corporation Ludhiana Zone-D, and representatives from the office of the Executive Engineer, PPCB. The inspection covered the stretch of the Budha Nallah from Chandan Nagar Bridge (RD 84900) to Haibowal Bridge (RD 88400) during the inspection, it was found that in this portion, the Municipal Corporation Ludhiana has constructed a retaining wall on the left bank of Budha Nallah, while the right bank remains earthen (kuchha). In this reach, the existing average bed width of Budha Nallah was found to be 49.8 feet it is brought to your kind notice that the existing longitudinal section (L-Section) of Budha Nallah was approved by the competent authority during the year 2012, according to which the bed width in the reach RD 69000-79500 is 51 feet and in the reach RD 79500-102700 is 52.5 feet and in both these reaches, Vertical Sides (rectangular section) have been approved.

Now, in the petition, the petitioner has stated that the waterway of Budha Nallah has been narrowed from 58 feet to 34 feet. However, during the site inspection carried out between Chandan Nagar Bridge (RD 84900) and Haibowal Bridge (RD 88400), the existing average bed width was found to be 49.80 feet, wherein a retaining wall has been constructed on the left bank of Budha Nallah and the right bank has an earthen slope only.

This is submitted for your kind information and further appropriate action.

Executive Engineer, Ludhiana
Drainage-cum-Mining and Geology Division,
Department of Water Resources, Punjab,
Ludhiana.

Copy to:

1. Sub-Divisional Officer, Dakha Drainage Sub-Division, for information and further appropriate action.
2. Sub-Divisional Officer, Phillaur Bundh Sub-Division, for information and further appropriate action.

True typed copy